



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

42	WP(C)/687/2022 FIXED	NORTH EAST FRONTIER RAILWAY AND 2 ORS Versus BARIKMIYA CHOUDHURY	MR. B K DAS MR H P GUWALA	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN
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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
18)	MR. U SARMA	14-12-2022	To	15-12-2022
19)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
20)	MR. A K JAIN	13-12-2022	To	16-12-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

6	Review.Pet./110/2021 (AT 10:30 AM)	NEPAL DAS AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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MOTION

7	WP(C)/8049/2022 B/O	MUSTT. SUFIA KHATUN @ SAFIA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR J C BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
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11)	MR. S SINHA	07-12-2022	To	19-12-2022

12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
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16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
18)	MR. U SARMA	14-12-2022	To	15-12-2022
19)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
20)	MR. A K JAIN	13-12-2022	To	16-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/7523/2022 FIXED	JENIFER SATHOULIU Versus THE UNION OF INDIA AND 7 ORS	MR. R P SARMAH MRS. R RONGMEI MS. S DEVI	SC, HIGHER EDU DY.S.G.I. SC, HEALTH
30	WP(C)/7963/2022 FIXED AT 2:00 P.M.	NIBEDITA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MS. N S THAKURIA MR. G K THAKURIA	SC, HIGHER EDU
31	WP(C)/8048/2022 B/O	MRINMOY DEY Versus THE UNION OF INDIA AND 2 ORS	MR M CHANDA MR S CHOUDHURY MR S NATH	DY.S.G.I. SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 13/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
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9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022

17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
18)	MR. U SARMA	14-12-2022	To	15-12-2022
19)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
20)	MR. A K JAIN	13-12-2022	To	16-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	WP(C)/6271/2022 FIXED	PABAN CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM
ORDERS				
27	WP(C)/6364/2022 B/O	ABDUS SATTER AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MR A K AZAD MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 13/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
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9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
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13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022

18)	MR. U SARMA	14-12-2022	To	15-12-2022
19)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
20)	MR. A K JAIN	13-12-2022	To	16-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
14	WP(C)/7004/2022 FIXED	JAYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR N AHMED	GA, ASSAM
	WITH I.A.(Civil)/3547/2022 in WP(C)/7004/2022	JAYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR N AHMED	GA, ASSAM
15	WP(C)/7936/2022 BY SLIP	DEBOJIT GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA P. BORAH	SC, FOREST
16	WP(C)/7984/2022 FIXED	ABCI INFRASTRUCTURES PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, NF RLY
17	WP(C)/8007/2022 FIXED	M/S ASSAM ELECTRIC STORE Versus THE STATE OF ASSAM AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PWD
18	WP(C)/8042/2022 B/O	M/S B N INFRAPROJECTS LLP AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	DY.S.G.I.
BAIL HEARING (BA)				
19	Bail Appln./3124/2022 FIXED	PARESH KALITA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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19)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
20)	MR. A K JAIN	13-12-2022	To	16-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 57-113), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
15	Review.Pet./60/2018 WITH WP(C)/5032/2007(D/O) FIXED	THE STATE OF ASSAM AND ANR Versus SMTI SIKHA DAS GUPTA (ROY) AND 24 ORS	SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	MR. I H SAIKIA (R1, R3- R19, R21-R23, R25) MR. K KALITA (R1, R3-R19, R21-R23, R25)
	WITH			
16	Cont.Cas(C)/188/2017	SIKHA DAS GUPTA ROY and 23 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv.)(R-1) MR.T THAKURIA(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.S KHANIKAR(R-2) MR.B GOGOI MR.N SARMA(R-1) MR.P NAYAK MR.A DEKAR-3
	WITH			
17	Cont.Cas(C)/191/2017	SADIQUE AHMED and 19 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr. Adv. R- 3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.R BARUAH(R-3) MS.S KHANIKAR(R-2) MR. K K DUTTA(R-3) MR.B GOGOI(R-5) MR.P NAYAK(R-5) MS.K DAS(R-1) MR.A DEKAR-5R-1

18 WITH
Cont.Cas(C)/193/2017

SALIM AHMED CHOUDHURY and 21 ORS. MR.I H SAIKIA
Versus MR.K KALITA
PREETOM SAIKIA and 4 ORS. MS.S KANUNGOE

MR.D SAIKIA(Sr.Adv., R-3)(R-1)
MS U DAS(R-2)
MS.A VERMA(R-2)
MR.B TALUKDAR(R-1)
MS.S KHANIKAR(R-2)
MR.B GOGOI(R-5)
MR.N SARMA(R-3)
MR.P NAYAKR-5
MS.S KONWAR(R-3)
MR.A DEKA(R-5)

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
20	I.A.(Civil)/3696/2022 B/O in MACApp./771/2022	MAMANI DEKA AND 2 ORS. Versus BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. S P SHARMA	MR. R GOSWAMI
	WITH MACApp./771/2022	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus MAMANI DEKA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR (R1, R2, R3) MS. C MOZUMDAR (R1, R2, R3) MR. S P SHARMA (R1, R2, R3)
	WITH I.A.(Civil)/3219/2022 in MACApp./771/2022	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus MAMANI DEKA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022

9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
18)	MR. U SARMA	14-12-2022	To	15-12-2022
19)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
20)	MR. A K JAIN	13-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
20	WP(C)/149/2020 AT 10:30 AM	SUMAN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MR. S BARTHAKUR	MR. D K SARMAH (R2-R6) MRS S BARUAH MS. A TALUKDAR (R2-R6) MRS. S BORA (R2-R6) SC, I O C ASSTT.S.G.I.
MOTION				
21	WP(C)/7994/2022 FIXED	TTC-AKELIK-AGOG JV Versus THE UNION OF INDIA AND 3 ORS.	MR. P BORA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MS K BHATTACHARYYA	DY.S.G.I.
ORDER (STAY VACATING)				
22	I.A.(Civil)/3481/2022 FIXED in WP(C)/6307/2022	THE GENERAL MANAGER (CONSTRUCTION), NORTH-EAST FRONTIER RAILWAYS Versus SUBHASH DAS AND 8 ORS.	MR. K GOGOI	MR. P MAHANTA MR. R B GOHAIN MS C DAS
	WITH WP(C)/6307/2022	SUBHASH DAS AND 8 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
ADMISSION				
23	WP(C)/7682/2017 CAVT. NO. 1604/2017 FIXED	GOPAL DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.B BANERJEE MS.C MOZUMDAR MR. M K SARMA MR. A MOBARAQUE MR. A MOBARAQUE	GA, ASSAM MR.P SUNDI MS G HAZARIKA SC, REVENUE
24	WP(C)/7067/2019 FIXED	NIRMAL BHOWMIK AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. T U LASKAR MR. N DHAR MR A U AHMED MS. S DASGUPTA MS. H SARMA MS. U BARUAH	MR. B DEORI, G A SC, REVENUE

25	WP(C)/4844/2021 FIXED	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 6 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	MR. S C KEYAL MR. M SARMA MRS. A GAYAN (SC, ED), R- 7 SC, ED
26	WP(C)/7025/2022 FIXED	SEEMA CHAKRABARTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	GA, ASSAM MR. K GOGOI DY.S.G.I. SC, HEALTH

ORDERS

27	Review.Pet./172/2018 WITH WP(C)/3518/2017(D/O) FIXED	SAMSUL HOQUE AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
18)	MR. U SARMA	14-12-2022	To	15-12-2022
19)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
20)	MR. A K JAIN	13-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Tuesday,13th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
36	Bail Appln./2612/2022 FIXED	MOSHARAF HUSSAIN MOLLAH AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	MR G U AHMED MR M Z SHAH PP, ASSAM
	WITH			
37	Bail Appln./2611/2022	JAHAN UDDIN MOLLAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	MR G U AHMED MR M Z SHAH PP, ASSAM
	WITH			
38	Bail Appln./3123/2022	AMINUL ISLAM MOLLAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
	WITH			
39	Bail Appln./3348/2022	HANNAN SK @ ABDUL AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY MR Z RAHMAN MR S PRODHANI	PP, ASSAM
	WITH			
40	AB/3406/2022	ABDUL BATEN MOLLAH AND 6 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
41	Bail Appln./3237/2022 FIXED	WAJED ALI AHMED Versus THE STATE OF ASSAM	MR. M A SHEIKH MD. S Z B AKLAS MS. P K DEVI MS F INTAZ	PP, ASSAM
42	Bail Appln./3267/2022 FIXED	MUZAMMIL HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
43	Bail Appln./3311/2022 FIXED	MAMONI CHOUDHURY Versus THE STATE OF ASSAM	A CHOUDHURY MR A A AHMED MS M DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
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9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
18)	MR. U SARMA	14-12-2022	To	15-12-2022
19)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
20)	MR. A K JAIN	13-12-2022	To	16-12-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
25	AB/3574/2022 FIXED	RANJAN GHOSH Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
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9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
18)	MR. U SARMA	14-12-2022	To	15-12-2022
19)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
20)	MR. A K JAIN	13-12-2022	To	16-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.APP.), FROM ITEM NOS.1-35), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
52	Bail Appln./3367/2022 WITH OFFICE NOTE, FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
BAIL HEARING				
53	AB/3326/2022 FIXED.	JOYANTA TAYE Versus THE STATE OF ASSAM AND ANR.	MD E AHMED MR. F A HASSAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
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15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
18)	MR. U SARMA	14-12-2022	To	15-12-2022

19)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
20)	MR. A K JAIN	13-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
41	RSA/224/2019 AT 10:30 AM	TAYEB UDDIN AHMED @ TAYEB ALI AND ANR Versus KAZIMUDDIN AND 10 ORS.	MR. A M KHAN MR. A MOBARAQUE MR. R ALI MD R AMIN	
	WITH I.A.(Civil)/3429/2019 in RSA/224/2019	TAYEB UDDIN AHMED @ TAYEB ALI AND ANR Versus KAZIMUDDIN AND 10 ORS.	MR. A M KHAN MR. R ALI MD R AMIN	
42	WP(C)/3037/2022 AT 10:30 AM	DHIREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	GA, ASSAM MR. U K NAIR (R-2 & 3) MR. P D NAIR (r-4) MR. A CHETRY (r-4) MR G BOKALIAL (R-1) MR G ALAM (r-4) MRS. P GOSWAMI S R A NASER (r-4)
HEARING				
43	WP(C)/5528/2020 PART-HEARD FIXED AT 2:00 PM	JOYDEEP KUMAR SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM
44	WP(C)/6314/2018 FIXED	RANJAN SINGHA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. J KALITA MR D K DAS MR. R K AGARWALA MR. M MAHANTA (P1) MR H BETALA MR. D PEGU MR. T DOLEY	GA, ASSAM SC, APSC M KATAKY

45 **WITH**
WP(C)/6397/2018

RUBAL CHANDRA ROY
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. J KALITA
MR. D PEGU

GA, ASSAM
SC, APSC
M KATAKY

46 **WITH**
WP(C)/6650/2018

MANIKA BURAGOHAIN
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. J KALITA
MR. R MAZUMDAR
MRS P RAI
MR H BEZBARUA
MR. U SARMA
MS. P K DEVI
MR. D PEGU

GA, ASSAM
SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
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17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
18)	MR. U SARMA	14-12-2022	To	15-12-2022
19)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
20)	MR. A K JAIN	13-12-2022	To	16-12-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
18	I.A.(CrI.)/531/2021 WITH LCR 4 FILES, B/O in CrI.A./201/2021 WITH CrI.A./201/2021	ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	PP, ASSAM
		ABU BAKKAR SIDDIQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	PP, ASSAM
HEARING				
19	CrI.A./27/2011 WITH LCR 2 FILES, FIXED	UNION OF INDIA, Versus SUSHIL AGARWAL and 2 ORS,	H K DAS U K GOSWAMI	MR.M MAHANTA MS.R DEKA MR.R DUBEY
20	CrI.A./177/2022 WITH LCR (THREE FILES). FIXED. WITH I.A.(CrI.)/425/2022 in CrI.A./177/2022	MD. DILUWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY	PP, ASSAM
21	CrI.Pet./466/2022 WITH LCR 1 FILE, FIXED	ADARSH JHUNJHUNWALA Versus UNION OF INDIA AND ANR.	MR. M SMITH MR S A HUSSAIN	MR. S S ROY (C.G.C.) ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 13/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022

7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
18)	MR. U SARMA	14-12-2022	To	15-12-2022
19)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
20)	MR. A K JAIN	13-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
25	Bail Appln./3459/2022 B/O	LOTFOR RAHMAN @ ROCKY AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
ADMISSION				
26	Crl.Pet./282/2021 FIXED	VIJAY KUMAR AWASTHI Versus THE STATE OF ASSAM AND ANR	MR D MAHANTA	MR. A K PURKAYASTHA (R-2) MR. M K MAJUMDAR (R-2) MR G D CHOUDHURY (R-2) MR. S SHARMA (R-2) PP, ASSAM
27	WITH Crl.Pet./383/2021 WITH LCR 2 FILES	RAVI KUMAR AWASTHI Versus THE STATE OF ASSAM AND ANR	MRS J BEGUM MR D MAHANTA	PP, ASSAM
28	Crl.Pet./501/2021 WITH LCR 3 FILES, FIXED	PUJA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	MR. M DUTTA (R-3) MS S DEV (R-3) MR J MAHANTA (R-3) PP, ASSAM
29	WITH Crl.Pet./350/2020	BORNALI DUTTA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. N BARUA (R2) MR. M DUTTA MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM
30	Crl.Pet./1169/2022 WITH LCR 1 FILE, FIXED	MITALI SONOWAL Versus THE STATE OF ASSAM AND ANR.	MR. S K DAS MR R KARIM MR D BARMAN	MS D BORGHAIN (R-2) MR. P GOHAIN (R-2) MS. K BARUAH (R-2) MS. M SARMAH (R-2) PP, ASSAM

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
18)	MR. U SARMA	14-12-2022	To	15-12-2022
19)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
20)	MR. A K JAIN	13-12-2022	To	16-12-2022